NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBER-	JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/527/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	: ARUPPUKOTAI SRI JAYAVIL	AS LTD
NAME OF THE RESPONDENT(S)	: SRI RENGA CREATIVE APPARELS INDIA PVT LTD : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
UNDER SECTION		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 A-Shvastava		\mathcal{A}_{n}
for B. Dhanarey	Coursel for Operational Creditor	7/1-
SAM JAYARAJ HOUSTON FOR SARVADHAUMAN	COUNSEL FOR CORPORATE DEBTOR	Joint Just
ASSOCIATES	ORDER	

Counsel for both the parties present. Last and final opportunity is given to the Corporate Debtor, either to pay substantial amount to the Applicant or to negotiate for revised terms and conditions for payment of the outstanding debt, failing which an appropriate order will be passed. Put up on 16.02.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)